

Form.1**List of cases filed in e-filing during the month of October, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--	--	--

Form.2**List of cases in which e-payment of Court Fee was made during the month of October, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada.	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.3**List of cases in which Electronic Service of Process has taken place during the month of October, 2024**

SI.No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	--	--	--	--	--

Form.4**List of total number of cases randomly allocated during the month of October, 2024**

SI.No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	--	--	--	--
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	Not Applicable			

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
3	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CEP 2/2023	M/s. Sri Devi Prasad Agencies Vs. M/s. Sri Satya Sai Traders and two other	Sri V. Santosh Kumar, Advocate for Petitioner/DHr Vs. Sri. A.V. Lenin, Advocate for Respondent/JDr	11.04.2023	Not Applicable	04.10.2024	542 days	Contested	-	-	U/Or.21 R.37, 38 and Sec. 55of CPC
4	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 28/2024	M/s. SEW Vizag Coal Terminal Pvt. Ltd and two others Vs. Board of Trustees for the Port of Visakhapatnam	Sri C.S. Sekhar, Advocate for Petitioner Vs. Sri S. Arundev, Advocate for Respondent	01.07.2024	Not Applicable	14.10.2024	105 days	Contested	-	-	U/sec.29 A (4) (5) of Arb. & Con. Act
5	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 22/2024	M/s. Alivira Animal Health Limited Vs. VisakhaPharma city Limited	Sri S. Arundev, Advocate for Petitioner Vs. Sri. O. Srinivas, Advocate for Respondent	01.04.2024	Not Applicable	17.10.2024	199 days	Contested	-	-	U/sec.9 of Arb. & Con. Act
6	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 26/2024	M/s. Tatvika Infra Vs. Smt. Sabapathi Padma Sree and two other	Sri V. Ravindra Prasad Advocate for Petitioner Vs. Sri. V.V. Ravi Prasad for R1, Sri S.S. Sharma, Advocate for R2 and R3 – Exparte	26.04.2024	Not Applicable	25.10.2024	182days	Contested	-	-	U/sec.9 of Arb. & Con. Act

Sl. No	Court	District	Case No	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested / Settled)	Date of execution of decree	No of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
7	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 40/2024	M/s. Rashtriyalspat Nigam Limited and another Vs. NIL	Sri A. Srinivas Advocate for Petitioner No.1, Sri. Shivang Dubey, Advocate for P2 Vs. NIL	23.10.2024	Not Applicable	28.10.2024	05 days	Contested	-	-	U/sec.29 A (4) (5) of Arb. & Con. Act

Form.7**Summary of Commercial Cases during the month of October, 2024**

Sl.No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Special Court for Trial and Disposal of Commercial Disputes, Vijayawada	Krishna	91	9	1	99
2.	Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	131	13	9	135

